

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 749
TO BE ANSWERED ON 7TH FEBRUARY, 2023

PM-KISAN PAYMENTS

749. DR. SHASHI THAROOR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is correct that the payments made to beneficiaries under Prime Minister's Kisan Samman Nidhi (PM-Kisan) has fallen by 67% in the 11th instalment disbursed in October 2022;
- (b) if so, the reasons therefor;
- (c) whether the Government has undertaken any steps to increase the number of beneficiaries receiving payments under PM-Kisan; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The number of beneficiaries under Prime Minister's Kisan Samman Nidhi (PM-Kisan) has increased from 3.16 crore in the 1st period (December 2018 – March 2019) to 10.45 crore in the 11th period(April 2022 – July 2022).

(b): Does not arise.

(c) & (d): The Government has undertaken the following steps to increase the number of beneficiaries receiving payments under PM-Kisan:-

- (i) A special facility has been provided to the farmers in the PM-KISAN Portal, namely Farmers Corner. Through this facility, farmers can do their self-registration

- (ii) A special mobile App has been launched on 24th February 2020. The App provides the facilities available through Farmers Corner.
- (iii) Common Service Centres have been authorized to assist the farmers in registration for the PM-KISAN Scheme, updation of their data and in ascertaining the status of processing of their payment.
- (iv) State Governments have appointed nodal officers for the scheme at Block, District and State Level.
- (v) The States/UTs have organized publicity/ awareness camps to ensure expeditious verification of the data of the registered beneficiaries.
- (vi) States/UTs have been asked to expedite the process of saturation of the Scheme by ensuring enrollment of all eligible farmer families.
